RAJYA SABHA

Thursday, the 20th March, 1969|the 29th Phalguna, 1890 (Saka)

The House met at eleven of the <clock, MR. CHAIRMAN in the Chair.

MEMBER SWORN

Shri M. Anandam (Andhra Pradesh)

ORAL ANSWERS TO QUESTIONS

सुडान के साथ व्यापार

** 577. भो निरंता वर्गाः क्या बैदे-ज्ञिक ज्यासर तथा पूर्ति मंत्री यह बताने की इत्या करेंगे किः

(क) पिछले व में सूडान के साथ कमशः कितने-कितते रुग्ये का निर्यात तय आयात व्यापार हुआ ;

(ख) क्या यह सच है कि ,सूडान ने भारत से जूट-माल की खरीद में कमी कश्दी है स्रोर ग्रव यह माल पाकिस्तान से खरीदता है; स्रौर

(ग) हमारे जुट-माल के भाव पाकिस्तान की ग्रपेक्षा ग्रधिक होने के क्या कारण हैं ?

TRADE WITH SUDAN

◆577. SHRI NIRANJAN VARMA-Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

(a) the value of export and import trade respectively with Sudan in terms of rupees during the last year;

(b) whether it is a fact that Sudan has reduced the quantum of Jute goods purchase from India and now

t[J English translation. 216 RS-1.

purchases these goods Irom Pakistan; and

(c) what are the reasons of our rates of Jute Goods being higher than those of Pakistan?]

to Questions

वैदेशिक व्यापार तथा पूर्ति मंत्रालय में उन्मंत्री (चोघरी राम सेवक): (क) वर्ष 1967-68 में सूडान को भारत से 20.7 करोड़ रुपये के निर्यात तथा सूडान से 11.7 करोड़ रुपये के ब्रायात किये गये।

(ख) जी नहीं।

(ग) कारण यह है :---

वर्षे 1968-69 की पटसन की फसल खराब हो जाने के फलस्वरुप कच्चे माल की कमी हो गई क्रीर कच्चे पटसन तथा पटसन के माल के मूल्यों में ग्रसाधारण वृद्धि हो गयी। इस से हमारे पटसन के माल के उत्पादन में योजनाबद्ध कमी करना श्रनिवार्थ हो गया ताकि उत्पादन पटसन रेशे की प्राप्यता के श्रनुरुप हो। पटसन के पाकिस्तानी निर्यातकों को 30 प्र0 श० बोनस बाउचर की सुविधा प्राप्त है जिस से अपेक्षाक्वत कम मूल्यों पर माल बेचने पर भी उन्हें लाभ रहता है। इसके ग्रतिरिक्त उन्हें पाकिस्तान में ही पर्याप्त मात्रा में बेहत्तर किस्म का पटसन सलभ है।

f[THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (CHOWDHARY RAM SEWAK): (a) In 1967-68 India's exports to Sudan were Rs. 20.7 crores and imports from Sudan were Rs. 11.7 crores.

- (b) No, Sir.
- (c) the reasons are:
- The failure of the 1968-69 jute crop resulted in a shortage of raw material and an abnormal

rise in the prices of raw jute and jute goods. This also necessitated a planned reduction in our jute goods production, so as to rebate production to availability of jute fibre. Pakistani exporters of jute enjoy 30 per cent Bonus Voucher benefits, which enables them to offer lower rates and still have a profit. In addition they have access to better grades of jute within Pakistan itself in adequate quantities.]

Oral Answers

श्री तिरंजन वर्माः क्या श्रीमान यह बताने का कष्ट करेंगे कि जिस प्रकार पाकिस्तान वालों ने 30 प्रतिशत लाभ देने के कारण अपने माल को हिन्दुस्तान के मुकाबले में स्रविक खनाने का यत्न किया, क्यों भारत सरकार इस प्रकार की कोई कार्यवाही नहीं कर सकती जिसके कारण हमारा एक्सपोर्ट सचिक से स्रविक हो ? इसके स्रतिरिक्त क्या दूसरा कारण यह नहीं है ---कम फसल हुई यह तो सही है --- कि स्रपने यहां बंगाल में जहां पटसन अधिक होता है वहां पर भी घिराव स्त्रादि के कारण मिलों पर प्रभाव पड़ा है स्रौर उद्योगनतियों ने इस तरफ कुछ कम ब्यान देनां खुरू कर दिया है जिसके कारण यह सब हुआ ?

श्रो बो॰ झार॰ भगत : बोनस वाउवर जो पाकिस्तान में निर्यात करने वाले व्यापारियों को दिया जाता है उस से उनको सुविधा तो जरुर है एक्सपोर्ट करने में, मगर माननोय सदस्य यदि इस चीज के हर पहलू को देखेंगे, तो पाएंगे कि ग्रगर हम इस तरह का बोनस वाउचर दें, तो एक तरफ तो विदेशी मुद्रा हम श्रजित करेंगे, दूसरी तरफ 30 परसेंट चला जायगा तो व्यापारियों को तो फायदा होगा, वे दूसरी चीजें भी इम्पोर्ट करेंगे, लेकिन देश को विदेश मुद्रा में कोई फायदा नहीं होगा, नुकसान होगा। इसलिए यह जानते हुए भी कि पाकिस्तान यह कर रहा है, हम बोनस वाउचर नहीं देना चाहते, दूसरी सुविधाएं हम दे रहे हैं। हम चाहते हैं कि मिलों की प्रोड-किटविटी बढ़े, अभी हमने एक्सपोर्ट की जो छट दी है बजट में उस से फायदा हो, उनको फायदा भी हो और हमारा जूट का मॉल बाहर बिके और विदेशी मुद्रा के अर्जन में भी कमी न हों।

दूसरा ग्रंश उनके सवाल का यह था कि जूट का उत्पादन जैसा ईस्ट पाकिस्तान का है वैसा हम क्यों नहीं कर सकते । हम कोशिश कर रहे हैं कि जूट के उत्पादन में वृद्धि करें, उसकी क्वालिटी बढ़ाएं । हमें इसमें मुस्तैदी के साथ ग्रागे बढ़ना है ।

श्री निरंजन वर्माः क्या श्रीमान् यह बतलाने का कष्ट करेंगे कि अपने यहां से वारदाना जो संसार में जा रहा था उसकी खपत तो संसार के क्षेत्र में कम होती चली जा रही है और उसका स्थान कमशः पाकिस्तान लेता चला जा रहा है, तो क्या कोई आप ऐसा हल सुझाएंगे जिसके कारण पाकिस्तान की जगह अपना एक्सपोर्ट हम बढ़ा सके और पाकिस्तान जो अवैध रुप में बाजारों में कब्जा करता चला जा रहा है वह न कर पाए ?

श्री बो० श्रार० भगतः यह सवाल तो सुडान का था, सूडान में तो हमरा निर्यात बढ़ रहा है, घट नहीं रहा है।

जहां तक सारी दुनिया का सवाल है, माननीय सदस्य सही कहते हैं। पाकिस्तान को जो सुविधाएं हैं ग्रच्छे कच्चे माल की, सस्ते माल की ग्रीर बोनस वाउचर वगैरह की उसके कारण यह स्थिति है। मगर हम भी एक्सपोर्ट को बढ़ाने के उपाय कर रहे हैं। इंडस्ट्रीज में नई टेक्नीक को ले रहे हैं, जैसे कारपेट बैकिंग को काफी बढ़ा रहे हैं ग्रीर इस मामले में हमारा सतत प्रयत्न है कि पाकिस्तान से जो कम्पीटीशन हो रहा है उसको पार कर ग्रपने निर्यात को बढ़ाए इस कोशिश में हुम लगे दुए हैं। SHRI DALPAT SINGH: What are the principal jute goods exported by us, and has it come to the notice of the Minister that Pakistan is expected, to convert 70 per cent of its jute towards hessian or jute cloth?

SHRI B. R. BHAGAT: This is a question about Sudan, not a global thing.

MR. CHAIRMAN: You confine yourself to the question.

SHRI DALPAT SINGH; What steps Government intends to take so that our jute goods may compete in the foreign markets with Pakistan?

SHRI B. R. BHAGAT: This is again a larger question not concerned with Sudan. But if the hon. Member is anxious, I can say that mainly we have gone into broad looms and production of carpet backing where our technical superiority may have an advantage over them. It is true that in the traditional cloth, even in hessian, Pakistan competition is becoming stiffer, but we are trying to ^et over it by going over to the lew production and new technique.

SHRI B. D. KHOBARAGADE: I would like to know from the hon. Minister whether it is a fact that the percentage of jute exports from India as compared to jute exports from the world has gone down and whether it is a fact that it is due to the high excise duty imposed on jute goods in this country; if so, whether relief would be given to the jute industry. Secondly, I would like to know from the hon. Minister whether any efforts are being made to grow jute in other parts of the country. I understand that if such efforts ore made, jute can be grown in other parts of the country also.

SHRI B. R. BHAGAT: It is true that Pakistan's jute export is rising and it has gone up fast and we are facing competition, but we are trying to maintain our exports also. As for jute growing, I crave your indulgence, Sir. This question relates to export to Sudan. I am asked io answer a general question.

to Questions

SHRI B. D. KHOBARAGADE: Sir, I seek your protection. Part (c) of the question refers to competitive prices also. "What are the reasons of our ares of Jute Goods being higher than those of Pakistan?" It is a general question. It does not refer to Sudan only.

SHRI B. R BHAGAT: This question relates to Sudan and there the cost of production comes in...

SHRI B. D. KHOBARAGADE: Part (c) is a general question.

MR. CHAIRMAN: What are ihe reasons for the prices of our iute goods being higher than those of Pakistan?

SHRI B. R. BHAGAT: As I explained, there are two or three elements in the cost of production. The most important element is the price of raw jute and the quality. It is true that Pakistan jute is not only better in quality but also the price >f raw jute in Pakistan is much lower than that of raw jute in India. And to make it up, we have to go in for those items of production in which the technical superiority has a larger play. For example, in carpet backing, with the new technique that we have developed, we are able to export and maintain our lead in exports: but in the traditional items like sacking or hessian, Pakistan nas an advantage mainly because its cost of production is lower than ours and therefore they are making big headway in those items of exports. And it is a constant struggle where we have to improve our techniques and quality and lessen the cost of production, if we want to maintain the lead in exports.

SHRI K. SUNDAR AM: In the capital of the Sudan, we had a showroom that has been removed to a far-off place and in the place where

we had a business centre, the Pakistanis are having their showroom now. Has that anything to do with the increasing trade?

SHRI B. R. BHAGAT: No, Sir. Our jute export or other trade is increasing with the Sudan. As for the showroom, I do not have the information; I will try to find out.

EXTRADITION OF DR. DHARMA TEJA

*578. DR. BHAI'MAHAVIRi: SARDAR RAM SINGH: • SARDAR NARINDAR SINGH BRAR: SHRI N. R. MUNISWAMY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the stage at which the extradition proceedings against Dr. Dharma Teja stand at present; and

(b) when do Government expe~t to bring him back to India?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): fa) and (b) Our request for the extradition of Dr. Dharma Teja and his wife is before the Supreme Court of Costa Rica. The advisory opinion of the Supreme Court of Costa Rica to the Government of Costa Rica is awaited. Efforts are being made to have the action expedited. Arrangements for the extradition of DT. Teja and his wife will be made as soon as the agreement of the Costa Rican Government is obtained.

DR. BHAI MAHAVIR: May I kn«w, since

MR. CHAIRMAN: There ara names of four Members here.

- 😳 श्री राजनारायण : श्रीमन् में जातना चाहता ह कि वे नाम कहां से आते हैं। क्या वे डाक से आते हैं ?

The question was actually asked on the floor of the House by Dr. Bhai Mahavir.

MR. CHAIRMAN: They give notice. What can I do?

to Questions

श्री राजन रायण :-मगर ग्राप भी तो कुछ नोट करते हैं। उसमे हमारा नाम क्यों पीछे पडता है ?

MR. CHAIRMAN: The names that are there I must call; afterwards if there is time, I wiH call others.

DR. BHAI MAHAVIR; This cass is pending before the Supreme Court of Costa Rica; the last report that I have been able to find is dated December 17, so that three months have passed and there seems to have been little progress or in any case, no progress that we know of. I would like to know, firstly, how long the case is likely to last. Secondly, is it a fact that Dr. Dharma Teja has been raising flimsy objections? For example, he is stated to have said that the case should have been argued in Hindi, merely to cause delay. Similarly, he is reported to be carrying on propaganda for which we are having to send delegations to counter that propaganda. I would like to know from the Minister, firstly, how much is due from him by way of what he has defrauded the country, how much has been realised by way of attachment of his property, how much has been spent on the case which the Government of India has had to fight against him..

श्री राजनारायणः क्या प्रापोगंडा करता है।

DR. BHAI MAHAVIR: That he is being politically exploited, that this is a political persecution for which the Government of India is asking for his extradition.

I want to know how much has th-Government of India realised from the sale of this attached property, how much was actually to be realised what has been spent on the cases